

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4210

ANSWERED ON:14.12.2001

PROBATIONERY OFFICERS IN NATIONALISED BANKS

BALIRAM KASHYAP;GAJENDRA SINGH RAJUKHEDI;JAGANNATH MALLICK;MALYALA RAJAJIAH

Will the Minister of FINANCE be pleased to state:

- (a) whether representation of SCs, STs and OBCs hasnot reached to 15%, 7.5% and 27% respectively reserved for them in respect of `Probationery Officers` in all 27 public sectorbanks and 7 (seven) financial institutions viz. IDBI, IFCI, NABARD, EXIM Bank, SIDBI, NHB and RBI;
- (b) if so, the reasons therefor;
- (c) the total number of `sanctioned posts` of probationery officers` in each of these banks and financial institutions;
- (d) the number of persons belonging to SC, ST, OBC andGeneral categories working against such posts including their respective percentage to such posts as on 2nd July, 1997 as ascertained as per instructions contained under para 5 of DOPT OM No. 36012/2/96- Estt. (Res) dated 2nd July, 1997; and
- (e) the number of fresh vacancies occurred during the last three yeas and the number of such vacancies/posts filled by persons from SCs/STs, OBCs and General categories?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

- (a) to (e) The information is being collected and will be placed on the Table of the House.